

**DIVISION BENCH**

**O-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/176(KB)2018  
IA/398(KB)2020, IA/548(KB)2021,  
IA/589(KB)2021, IA/590(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> July, 2021, 10:30  
A.M**

Name of the Company	STATE BANK OF INDIA Vs. IMPEX METAL & FERRO ALLOYS LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the applicant (IA 548/KB/2021 & IA 398/KB/2020)

Mr. Shaunak Mitra, Advocate  
Mr. Kanishk Kejriwal, Advocate  
Mr. Moyukh Mukherjee, Advocate

**ORDER**

Mr. Shaunak Mitra along with Mr. Kanishk Kejriwal and Mr. Moyukh Mukherjee, Ld. Counsel for the applicant present.

In spite of the expressed orders passed on 30.06.2021 directing Mr. Subodh Kumar Agarwal, he is not present today but he sends someone from his team to represent him in the matter When the person concerned has no authority to do so on his behalf. Therefore, right of audience to the so called representative of Mr. Subodh Kumar Agarwal is refused.

List this matter on 08.07.2021 as specially ordered matter on top of the board for appearance of Mr. Subodh Kumar Agarwal.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**